

107-14/2/17

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of..... *CJM Bareilly*

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
			<i>NIL</i>			The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

*Proprietor: Dr. Chander Singh*

*Chief Judicial Magistrate Bareilly*



**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

14-2-1)

In the Court of ACJM-III के.ए.ए.

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	<u>NIL</u>				

के.ए.ए.

  
के.ए.ए.  
 Addl Chief Judicial Magistrate III  
 Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

14-2-14

In the Court of.....



Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

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**ACIM TV BARBILLY**

14-2-14

*Signature*  
*Signature*

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
 FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF  
 INDIA)

दिनांक 14/2/17

In the Court of A. C. J. M. V. Barault

Sl. Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
Nil					
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)

अपर मुख्य न्यायिक मजिस्ट्रेट  
 कक्ष सं. 07  
 बरेली